BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
M.A.No.206 of 2017 (SZ) in
Unnumbered Appeal
Diary No.582 0f 2017

Applicant/s | Respondents

1. C.Srinivasulu
8-2-684/249, 2nd Floor,
Satya Priya Apartments,
MLA Colony, Banjara Hills,
Hyderabad

vs

Union of India rep. by its Secretary,
Thro' the Ministry of Environment, Forest
and Climate Change, Indira Paryavaran
Bhavan, Jorbagh Road,New Delhi and others

2. Vakiti Anjaneyulu
Singottam Village,
Mahboobnagar, Telangana

3. B.Harshavardhan
Plot No.9 & 12,
Lakshmi Colony, Kollapur,
Nagarkurnool District
Telangana 509 102

Counsel appearing for applicant | **Counsel appearing for respondents**

M/s.Sanjay Upadhyay, Eisha Krishn
& Keith Varghese

Note of the Registry	Orders of the Tribunal
Item No.2 .	Date: 28th November, 2017 Learned counsel appearing for the applicant seeks an adjournment submitting that an application is filed before the Principal Bench for transfer of this case. List the matter on 15.12.2017 ….., JM (Justice M.S.Nambiar)